

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 187/MP/2017**

Subject : Petition for relinquishment of 750 MW of Long term Access out of the 1200 MW granted under the Bulk Power transmission Agreement dated 7.1.2009 under Regulation 18 read with Regulation 32 of the Central Electricity Regulatory Commission (Grant of Connectivity, Long term Access and Medium term Open Access in inter-State Transmission and related matters ) Regulations,2009.

Date of Hearing : 26.4.2018

Coram : Shri P.K. Pujari, Chairperson  
Shri A.K. Singhal, Member  
Shri A.S. Bakshi, Member  
Dr. M.K. Iyer, Member

Petitioner : Essar Power M.P. Limited (EPMPL)

Respondents : Power Grid Corporation of India Limited and Others

Parties present : Shri Sumanta Nayak, Advocate, EPMPL  
Shri Samiron Borkataky, Advocate, EPMPL  
Shri Aslam Ahmed, Advocate, EPMPL

**Record of Proceedings**

Learned counsel for the Petitioner submitted that the present petition has been filed for seeking declaration that the LTA has become infructuous in terms of Section 56 of the Contract Act, 1872 and force majeure events. Therefore, the Petitioner has a right to relinquish its LTA in accordance with Regulation 18 of the Connectivity Regulations. Learned counsel for the Petitioner requested to admit the petition and issue notice to the respondents.

2. After hearing the learned counsel for the Petitioner, the Commission admitted the petition and directed to issue notice to the respondents.

3. The Commission directed the Petitioner to serve copy of the petition on the respondents immediately, if not served already. The respondents were directed to file their replies, by 31.5.2018, with an advance copy to the Petitioner, who may file its rejoinder, if any, by 29.6.2018. The Commission directed that due date of filing the replies and rejoinders should be strictly complied with. No extension shall be granted on that account.

3. The petition shall be listed for hearing on 24.7.2018.

**By order of the Commission**

**Sd/-  
(T. Rout)  
Chief (Law)**